

BUSINESS ADVISORY COMMITTEE

(Seventh Lok Sabha)

EIGHTEENTH REPORT

(Presented on 26-8-1981)

The Business Advisory Committee held a sitting on Wednesday, 26 August, 1981.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

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| (1) Discussion on the Resolution seeking disapproval of the State of Nagaland (Amendment) Ordinance, 1981. | } | 1 hour |
| (2) The State of Nagaland (Amendment) Bill, 1981, as passed by Rajya Sabha, (Consideration and passing) | | |
| (3) The Maritime Zones of India (Regulation of Fishing by Foreign Vessels) Bill, 1981. (Consideration and passing) | | 1 hour |
| (4) The Cinematograph (Amendment) Bill, 1980, as passed by Rajya Sabha. (Consideration and passing) | | 2 hours |
| (5) The Cine-Workers Welfare Cess Bill, 1981. (Consideration and passing) | } | 2 hours |
| (6) The Cine-Workers Welfare Fund Bill, 1981. (Consideration and passing) | | |
| (7) The Special Courts (Repeal) Bill, 1980, as passed by Rajya Sabha. (Consideration and passing) | | 2 hours |

3. The Committee also recommend that the following discussions may be held during the week commencing 31 August, 1981:—

- (1) Discussion on the Motion by Shri R. Venkataraman regarding current price situation. From 4 P.M. onwards
- (2) Discussion on the Motion by Shri Harikesh Bahadur and others regarding flood situation in the country. From 5 P.M. onwards

NEW DELHI;

August 26, 1981
Bhadra 4, 1903 (Saka)

BAL RAM JAKHAR,

Chairman
Business Advisory Committee.